

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2035
ANSWERED ON:27.08.2007
MOU FOR DEVELOPMENT OF FISHERIES
Yerrannaidu Shri Kinjarapu

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has signed MoU with some foreign countries for development of fisheries technology;
- (b) if so, the measures proposed to be adopted for optimal exploitation of coastal and deep sea fisheries under the said MoU;
- (c) whether marketing of fishery products through joint efforts is also proposed under the agreement; and
- (d) if so, the details thereof alongwith the period of the operation of said agreement?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TASLIMUDDIN)

(a)&(b): During the past 3 years, Memoranda of Understanding (MOU) in the field of fisheries have been signed by the Government of India with the Governments of Indonesia, Vietnam and Iceland. The broad areas of cooperation covered under these MOUs include exchange of information and data, exchange of scientists/specialists, management, conservation and sustainable use of fishery resources in the Exclusive Economic Zones, promotion of joint venture establishments, aquaculture and other fishery related activities.

Measures for optimal exploitation of coastal and deep sea fisheries are, however, the concern of the Government of India which are taken care under the various schemes and programmes of Government of India.

(c)&(d): The MOUs provide for post-harvest development including processing, distribution and fishery trade as well as promotion of joint venture establishment, technology transfer in fishery export/import including exchange of information on marketing of products from high sea fisheries for entrepreneurship development.

The period of operation of the MOU is for 5 years in case of Indonesia and Iceland and no time limit has been specified in the case of MOU with Vietnam, which can be terminated with prior notice of 6 months by either side of the Parties.